GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:311 ANSWERED ON:11.07.2014 DEVELOPMENT OF STS Kodikunnil Shri Suresh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes being implemented by the Union Government fordevelopment of primitive tribes including Adiya and Paniya tribes in the country;
- (b) whether the State Government of Kerala has submitted a proposal for comprehensived evelopment of Primitive Tribal Groups (PTGs) including Adiya and Paniya tribes;
- (c) if so, the details thereof; and
- (d) the action being taken/proposed to be taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAIDHANJIBHAI VASAVA)

- (a): This Ministry implements a Central Sector Scheme known as `Development of Particularly Vulnerable Tribal Groups (PVTGs)`, under which the Ministry provides 100% financial assistance through State Governments as well as Non-Governmental Organizations for the development of Particularly Vulnerable Tribal Groups, earlier known as Primitive Tribal Groups. Under this scheme, State Governments submit a Conservation.-cum-Development (CCD) Plan on the basis of requirement assessed through Baseline Survey. Activities under it may include housing, land distribution and land development, agricultural development, cattle development, construction of link roads, installation of non- conventional sources of energy or any other innovative activity meant for the socioeconomic development approach for the comprehensive socio-economic development of PVTGs. There are 75 identified Particularly Vulnerable Tribal Groups. Adiya and Paniya are not in the list of PVTGs.
- (b) to (d); Yes, Madam. Government of Kerala has submitted the CCD Plan for the 12131 Plan Period for the development of five PVTGs in Kerala, viz. Cholanaikayan (a section of Kattunaickans), Kadar, Kattunayakan, Koraga and Kurumbas. The Plan was examined by the Expert Committee and accordingly Rs. 6.00 crore was released to the Government of Kerala during the year 2013-14.